

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 126
44/241-242/PB/2019

IN THE MATTER OF:

Mr. Rajesh Mittal

...

Applicant/Petitioner

Vs

M.M. Metacraft Pvt Ltd

...

Respondent

Order under Section 241-242.

Order delivered on 18.01.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Respondent : Ms. Swet Shikha, Adv.

ORDER

List on 25.03.2021.

Sd/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

Sd/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)

18.01.2021
Ritu